

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.223-IA/609(AHM)2021  
in  
CP(IB) 686 of 2019

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Mohit Minerals Ltd

.....Applicant

V/s

Nidhi Impotrade Pvt Ltd

.....Respondent

**Order delivered on: 15/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the SRA

: Mr. Arjun Padhiyar, Adv.

For the Respondent

: Mr. Vishal Dave, Adv. a.w Ms. Pragati Tiwari, Adv. &

Mr. Nipun Singhvi for R- 3

. Mr. S Suryanarayan, Adv. for R-1

**ORDER**

**IA/609(AHM)2021**

Ld. Counsel for the applicant seeks adjournment. Ld. Counsel for the respondent No. 1 seeks adjournment.

List for further consideration on 04.09.2024.

-Sd-

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**